



Petition No. 102/TL/2024

Date: 16.6.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by Ishanagar Power Transmission Limited, Windsor, 1st Floor, Unit No. 101, Kalina, Santacruz, East Mumbai- 400098, Maharashtra, for the establishment of the "Western Region Expansion Scheme XXXIII (WRES-XXXIII) Part C" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	<p>Establishment of 2x1500 MVA, 765/400 kV and 2x500 MVA, 400/220 kV S/s at Ishanagar (New) along with 1x330 MVA, 765 kV & 1x125 MVA, 420 kV bus reactor</p> <ul style="list-style-type: none"> 765/400 kV, 1500 MVA ICT - 2 Nos. (7x500 MVA 1-phase units including one spare ICT unit) 400/220 kV, 500 MVA ICT - 2 Nos. 765 kV ICT bays - 2 Nos. 400 kV ICT bays - 4 Nos. 220 kV ICT bays - 2 Nos. 765 kV Line bays - 2 Nos. 330 MVA, 765 kV Bus Reactor - 1 No. (4x 110 MVA including one spare unit) 125 MVA, 420 kV Bus reactor - 1 No. 765 kV Bus reactor bay: 1 No. 400 kV Bus reactor bay: 1 No. 220 kV Bus coupler bay: 1 No. 220 kV Transfer Bus-Coupler (TBC) bay: 1 No. 220 kV line bays - 6 Nos. (for 220 kV lines to be implemented by MPPTCL#) <p>Future provisions:</p> <p>Space for</p> <ul style="list-style-type: none"> 765/400 kV ICT along with bays- 4 Nos. 765 kV line bays along with switchable line reactors - 8 Nos. 765 kV Bus Reactor along with bay: 3 Nos. 765 kV Sectionalizer: 1 set 400 kV line bays along with switchable line reactor - 10 Nos. 400/220 kV ICT along with bays- 7 Nos. 400 kV Bus Reactor along with bays: 3 Nos. 400 kV Sectionalization bay: 1- set 220 kV line bays: 12 Nos. 220 kV Sectionalization bay: 2 sets 220 kV BC and TBC: 2 Nos. 	24 months
2.	LLO of one circuit of Jabalpur - Orai 765 kV D/C line at Ishanagar 765 kV S/s (New)	

#220 kV Ishanagar 765/400/220 kV - Jalore 220 kV D/C line and LLO of Chhatapur - Tikamgarh 220 kV 2xS/s line at 765/400/220 kV Ishanagar (Chhatapur - Tikamgarh 220 kV 2nd ckt is currently under implementation)

Note:

- Implementation timeframe: 24 months from date of SPV transfer.
- MPPTCL shall execute downstream network in matching timeframe of ISTS system.
- The Central Transmission Utility of India Limited vide its letter dated 11.3.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 31.5.2024 in Petition No. 102/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- Copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Ishanagar Power Transmission Limited before the Commission can be accessed at the website <https://www.indigrd.co.in/documents-manager/> or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 16.6.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on 18.6.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary